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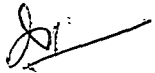
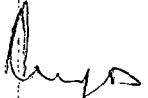
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No.

Ram Gopal Sharma

Versus

Shymal Banerjee

Date of Order	Orders
11.4.2002	<p><u>CP 71/2001</u></p> <p>Mr. P.P. Mathur, Counsel for the applicant. Mr. Bhanwar Bagri, Counsel for the respondents.</p> <p>This CP has been filed because of alleged non compliance of the order of this Tribunal dated 31.1.2001 in OA 304/98. Learned counsel for the respondents, Mr. Bhanwar Bagri, has stated before^{us} that orders of this Tribunal have been complied with, this CP has become infructuous. CP is dismissed as having become infructuous. Notices issued are discharged.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"><div style="text-align: center;"> (J.K. KAUSHIK) MEMBER (J)</div><div style="text-align: center;"> (A.P. NAGRATH) MEMBER (A)</div></div>

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Mr. P.P. Mathur
Adv.
on 17/4/02